

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH**

**OA-1912/2017**

**New Delhi, this the 03<sup>rd</sup> day of September, 2019**

**Hon'ble Sh. S.N. Terdal, Member(J)  
Hon'ble Sh. A.K. Bishnoi, Member(A)**

Sh. Amar Chand, Aged 53, Gr-C,  
S/o Sh. Tara Chand, Post- Sanitary Guide,  
R/o C-482(GF) Sector 1, Avantika Rohini,  
Delhi-110085. ... Applicant

(None present)

**Versus**

1. Govt. of NCT of Delhi,  
Through Director (Local Bodies)  
(Urban Development Department)  
9<sup>th</sup> Level, C-wing, Delhi Secretariat,  
IP Estate, New Delhi & Others.
2. The Commissioner,  
North Delhi Municipal Commissioner,  
Civic Center, Dr. SPM Marg,  
New Delhi-110001.
3. Assistant Commissioner/DEMS(HQ)  
North Delhi Municipal Commissioner  
Dr. Ambedkar Stadium,  
New Delhi-110002. ... Respondents

(through Sh. D.S. Mahendru)

**ORDER(ORAL)****Hon'ble Sh. S.N. Terdal, Member (J)**

None for the applicant. Even on previous date, i.e., 28.05.2019, no one was present for the applicant.

In view of the same, the OA is dismissed for non-prosecution.

**(A.K. Bishnoi)  
Member(A)**

**(S.N. Terdal)  
Member(J)**

/ns/